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C.A.No. 9159 OF 2003

ITEM No.1A
(For Judgment)

Court No. 1

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 9159 of 2003

M/s. Kusum Ingots & Alloys Ltd.

...Appellant(s)

vs.

Union of India & Anr.

...Respondent(s)

(Heard by Hon'ble the Chief Justice, Hon'ble S.B. Sinha and
S.H. Kapadia, JJ.)

Date: 28/04/2004 This matter was called on for pronouncement of
judgment today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant (s)
Mr. Sunil Kumar Jain, Adv.

For Respondent (s)
Ms. Sushma Suri, Adv.

Mr. Sanjay Kapur, Adv.

Hon'ble Mr. Justice S.B. Sinha pronounced judgment of the Court. For the reasons mentioned in
the judgment, the appeal is dismissed. No costs.

Reportable.

(D.P. WALIA) (JANKI BHATIA)

COURT MASTER COURT MASTER

(Signed Judgment is placed on the file)